

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 17488/2016, in Criminal Appeal No(s). 997/2017

RISHI TANDON

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 17488/2016)

Date : 28-11-2017 These matters were called on for hearing today.

For Appellant(s) Mr. Anup Kumar, AOR

For Respondent(s) Mr. Gautam Kumar, Adv.
Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await original records. Reminder be issued to this effect.

List again on 25.01.2018.

SANJAY PARIHAR
Registrar